

to license the cut piece cloth trade to check fraudulent measures adopted by the traders; and

(b) if so, what decision has since been taken in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

Rent Arrears in Delhi and New Delhi

3334. Shri Dharmalingam: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of arrears of rent payable to Government in 1959-60 and 1960-61 in respect of Government-owned houses and shops in Delhi and New Delhi separately; and

(b) the steps taken to collect the arrears?

The Minister of Works, Housing and Supply (Dr. B. Gopala Reddi):

(a) Information in respect of the premises under the Directorate of Estates is as follows:

Amount in lakhs of rupees

	<i>Houses</i>	<i>Shops</i>
Arrears on 1-4-59	35.0	4.35
Arrears on 1-4-60	37.0	4.75
Arrears on 28-2-61	43.0	
Arrears on 31-3-61		4.66

(b) **Residences**—The bulk of arrears in respect of residential accommodation represents the amount for which the intimation of recovery is awaited from the disbursing officers. The Departments concerned are reminded to speed up the intimations of recoveries. Other cases are pursued in suitable manner.

Shops—Demand notices under the Public Premises (Eviction of Unauthorized Occupants) Act, 1958 have

been served and certificates issued to the Collector, Delhi for effecting recovery from those who are not regular in payment. Allotments have also been cancelled in several cases where the allottees are persistent defaulters.

Fertilizer Factory in Tanjore, Madras

3335. Shri Dharmalingam: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to start a fertilizer factory in Tanjore District of Madras States; and

(b) if so, whether the site has been chosen and when the work will start?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). A request received from a private party for setting up a super-phosphate plant in Tanjore District is under consideration.

Central Government Employees in Madras

3336. Shri Dharmalingam: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Central Government employees in the Madras city;

(b) whether there is any proposal to construct houses for them; and

(c) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Dr. B. Gopala Reddi):

(a) There are 1579 Central Government employees in Madras City belonging to Departments for whom no separate pool of accommodation is to be created.

(b) Yes.

(c) Does not arise.

Houses for Madras State Government Employees

3337. Shri Elayaperumal: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any loan assistance has been given to Madras Government